

(TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY
(PART-I-SECTION-1)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE NO: 150 (RE: 2009)/2004-2009
NEW DELHI: DATED 25.02.2009

In exercise of the powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2004-09 and Paragraph 1.1 of the Handbook of Procedures (Vol.1), the Director General of Foreign Trade hereby makes the following amendments/ additions/deletions/corrections in the Handbook of Procedures, Vol.2, and 2004-2009, as amended from time to time

2. In the statement of Standard Input Output Norms (SION) as contained in the Handbook of Procedures (Vol.2), 2004-2009, as amended from time to time, amendments/ corrections/ modifications at appropriate places as mentioned in ANNEXURE "A" to this Public Notice are made.

This issues in public interest.

(R. S. Gujral)
DIRECTOR GENERAL OF FOREIGN TRADE

(Issued from F.No.01/80/162/540/AM09/DES-II)

ANNEXURE "A" TO THE PUBLIC NOTICE NO. 150(RE-2009)/2004-2009 DATED : 25.02.2009

ENGINEERING PRODUCTS

AMENDMENTS/CORRECTIONS/MODIFICATION

The amendment/corrections/modifications as mentioned in foot Note 6 vide Public Notice No. 50(RE-2006)2004-2009 dated 31.08.2006 annexed with SION C-525 to read as under:-

SION SI. No. C – 525

Present Description:

Note 6: Import of Stainless Steel Melting Scrap of known chemical composition may be permitted within the overall quantity of item no. 1(a) but up to 60% and 90% respectively to Induction Furnace and Electric Furnace based units. In such a case, quantity of respective ferroalloy/metal to be allowed as per formula at SI.No. 2 will have to be reduced to account for the recoverable alloying element(s) (Nickel, Copper, Chromium and Vanadium) present in the stainless steel scrap. The reduced quantity of these ferroalloys/metals shall be obtained by deducting the equivalent quantity of ferroalloy/metal to be obtained using the following formula from the total quantity to be worked out as per formula at SI. No. 2 in the SION read with Note 3:

Alloy Steel Scrap Quantity (kg) x % of relevant element in scrap

1.115 x % of relevant element in ferroalloy/metal/compound

Amended Description:

Note 6: Import of Stainless Steel Melting Scrap of known chemical composition may be permitted within the overall quantity of item no. 1(a) **but upto 90% to Induction Furnace units having AOD/VOD facilities and Electric Furnace units. For units having Induction Furnaces without AOD/VOD, import of stainless steel melting scrap will however, be permitted within the overall quantity of item No. 1(a) but upto 60% only. Only such grade of Stainless Steel Melting Scrap will be allowed that is relevant to the export product.** In such a case, quantity of respective ferroalloy/metal to be allowed as per formula at SI.No. 2 will have to be reduced to account for the recoverable alloying element(s) (Nickel, Copper, Chromium and Vanadium) present in the stainless steel scrap. The reduced quantity of these ferroalloys/metals shall be obtained by deducting the equivalent quantity of ferroalloy/metal to be obtained using the following formula from the total quantity to be worked out as per formula at SI. No. 2 in the SION read with Note 3:

Alloy Steel Scrap Quantity (kg) x % of relevant element in scrap

1.115 x % of relevant element in ferroalloy/metal/compound